## Annexure 9

Name of the Corporate Debtor: D S Kulkarni Developers Limited; Date of Commencement of CIRP: 26/09/2019; List of Creditors As On: 20/07/2021

List of Other Creditors (Other than Financial Creditors and Operational Creditors)

(Amount in Rs.)

Commonship   Com	Sr.	Name of the Creditors	Identificat	Details of claim received		Details of claim admitted				Amount of	Amount of any	Amount of claim not	Amount of	Remarks, if any	
1   DS Madehusch R & CWing   10/10/2019   5,37/07/99   Chlor Creditors   No   Claim of the society for conglicition of Policies of the CO   Claim of the Society for conglicition of Policies of the CO   Claim of the Society for conglicition of Policies of the CO   Claim of the Society for conglicition of Policies of the CO   Claim of the Society for Conglicition of Policies of the CO   Claim of the Society for Conglicition of Policies of the CO   Claim of t	No.		ion No.	Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Amount covered by	Whether	contingent	mutual dues, that	admitted	claim under	, ,
Company				receipt		admitted		security interest	guarantee	related party?	claim	may be set-off		verification	
Company															
2   Vacable Deptice Prior Ltd   0.99(9)(2015)   6.2,166   6.2,165   0.5 Kullaarmi and Congany   33/31/2019   4,64,19,99,032   Other Creditors   Ves   3,53,09,942   Other Creditors   Ves   3,53,09,942   Advance given for purchase of grouper declared for property and Molto United Technology of the Congress of Property and Molto United Technology of Property of Pr				10/10/2019	5,37,07,999	5,37,07,999	Other Creditors	-	-	No	-	-	-	-	Claim of the society for completion of one of the
3   0   5 Kulkarni and Company   13/11/2015   4,64,19,99,012   - Other Creditors   - Ves   - 4,64,19,99,012   - Outstanding and for advances against rents text. Claim Rejected as no proper documents to substanciate the claim is submitted and in absorbed of claim is been kept in orders.   - Ves   - 3,53,09,942   - Other Creditors   - Ves   - 3,53,09,942   - Other Creditors   - Ves   - 1,66,74,48,579   - Other Creditors   - Ves   - 1,66,74,48,5															Project of the CD
rests sec. Claim Rejected as no proper documents to substanciate the claim his submitted and in absence of clearly of claim has been kept in others.								-	-		-	-	-	-	
definition of the company of the com	3	D S Kulkarni and Company		13/11/2019	4,64,19,99,032	-	Other Creditors	-	-	Yes	-	-	4,64,19,99,032	-	
Second Company   13/11/2019   3,53,09,942   - Other Creditors   - Yes   - 1,66,74,48,579															
4 Hemanti Deepak Kulkarni 13/11/2019 3,53,09,942 Other Creditors · Yes · 1,66,74,48,579 Other Creditors · Yes · 1,77,8,80,000 The Creditors · Yes · 1,77,8,80,000															
A															
details of property and MOU not attact   Claim Rejected as no proper supporting to substance of clearly and substance of clearly as the claim has been sub- absence of clearly as the claim has been sub- ab															ciaiii iias been kept iii otneis.
details of property and MOU not attact   Claim Rejected as no proper supporting to substance of clearly and substance of clearly as the claim has been sub- absence of clearly as the claim has been sub- ab	4	Hemanti Deepak Kulkarni		13/11/2019	3,53,09,942	-	Other Creditors	-	-	Yes	_	-	3,53,09,942	-	Advance given for purchase of property, however
Calim Rejected as no programs become substitution of the claim steep and the programs between the programs and became and programs and became and programs and programs and became and programs and pr				,,	2,00,00,0								2,02,00,0		details of property and MOU not attached with.
Security of the claim, the claim company															Claim Rejected as no proper supporting documents
S   D   S   Kulkarni and Associates   13/11/2019   1,66,74,48,579   - Other Creditors   - Yes   - 2,7,78,80,000   - Property & Not More Contact of Security For Creditors   - Yes   - 1,66,74,48,579   - Other Creditors   - Yes   - 2,7,78,80,000   - Property & Not More Creditors   - Yes   - 2,7,78,80,000   - Property & Not More Creditors   - Yes   - 2,7,78,80,000   - Property & Not More Creditors   - Yes   - 2,7,78,80,000   - Property & Not More Creditors   - Yes   - 2,7,78,80,000   - Property & Not More Creditors   - Yes   - 2,7,78,80,000   - Property & Not More Creditors   - Yes   - 2,7,78,80,000   - Property & Not More Creditors   - Yes   - 2,7,78,80,000   - Property & Not More Creditors   - Yes   - 2,7,78,80,000   - Property & Not More Creditors   - Yes   - 2,7,78,80,000   - Property & Not More Creditors   - Yes   - 2,7,78,80,000   - Property & Not More Creditors   - Yes   - 2,7,78,80,000   - Property & Not More Creditors   - Yes   - 2,7,78,80,000   - Property & Not More Creditors   - Yes   - 2,7,78,80,000   - Property & Not More Creditors															to substanciate the claim has been submitted and in
5 D S Kulkarni and Associates   13/11/2019   1,66,74,48,579   Other Creditors   Ves   1,66,74,48,579   Outstanding amt for advances against rents et with interest. Claim Rejected supporting documents to substanciate been submitted and in absence of clead claim, the claim has been kept in other claim, the claim has been kep															absence of clearity of the claim, the claim has been
Fig. 2   Fig. 2   Fig. 3   F															kept in others.
Tens etc. with interest. Claim Rejected supporting documents to substanciate supporting documents and supporting documents supporting															
Supporting documents to substanciate been submitted and in absence of clear claim, the claim has been kept in other Creditors   Yes   - 27,78,80,000   - Property @ DSK House, JM Road, Pune Talegaon, Pune given as colleteral Security from The Kalyah Janata Sah Bank Capital Bank - Filed Form F for the sam Capital Bank - File	5	D S Kulkarni and Associates		13/11/2019	1,66,74,48,579	-	Other Creditors	-	-	Yes	-	-	1,66,74,48,579	-	
Been submitted and in absence of clea claim, the claim has been kept in other Teditors   Yes															
Calim, the claim has been kept in other															
13/11/2019   27,78,80,000   Other Creditors   Yes															·
Talegaon, Pune given as colleteral Section from the Kalyan Janata Sah Bank. Capital Bank - Filed Form F for the sam															claim, the claim has been kept in others.
Talegaon, Pune given as colleteral Section from the Kalyan Janata Sah Bank. Capital Bank - Filed Form F for the sam	6	D S Kulkarni and Company		13/11/2019	27,78,80,000	-	Other Creditors	-	-	Yes	-	-	27,78,80,000	-	Property @ DSK House, JM Road, Pune & @ Sadafulli,
Capital Bank - Filed Form F for the same		, ,			, , ,								, , ,		Talegaon, Pune given as colleteral Security for DSKDL
7 Amit Deepak Kulkarni															loan from The Kalyan Janata Sah Bank & The Tata
Solution															Capital Bank - Filed Form F for the same
Solution															
Developers Pvt Ltd colleteral Security for DSKDL loan from 9 DSK Motorwheels Pvt Ltd 13/11/2019 2,29,76,000 - Other Creditors - Yes - 2,29,76,000 - Property @ DSK Gandharva Heights, Other Creditors - Yes - 25,25,93,812 - Shares, Reimburesment of Expenses & 13/11/2019 25,25,93,812 - Other Creditors - Yes - 25,25,93,812 - Shares, Reimburesment of Expenses & 11 DSK Global Education & 13/11/2019 11,41,57,000 - Other Creditors - Yes - 11,41,57,000 - Property @ DSK Anandghan Pune given & Security for DSKDL loan from ICICI Band Deposit for land at fursungi on lease pl								-	-		-	-		-	
9 DSK Motorwheels Pvt Ltd 13/11/2019 2,29,76,000 - Other Creditors - Yes - 2,29,76,000 - Property @ DSK Gandharva Heights, Other Creditors - Yes - 25,25,93,812 - Shares, Reimburesment of Expenses & 13/11/2019 25,25,93,812 - Other Creditors - Yes - 25,25,93,812 - Shares, Reimburesment of Expenses & - 25,25,93,812 - Shares, Reimburesment of Expenses & - 25,25,93,812 - Shares, Reimburesment of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune given as collete on the control of Expenses & - 25,25,93,812 - Shares, Reimburesment of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune given as collete on the control of Expenses & - 25,25,93,812 - Shares, Reimburesment of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune given as collete on the control of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune given as collete on the control of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune given as collete on the control of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune given as collete on the control of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune given as collete on the control of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune given as collete on the control of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune given as collete on the control of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune given as collete on the control of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune given as collete on the control of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune given as collete on the control of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune given as collete on the control of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune given as collete on the control of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune given as collete on the control of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune given as collete on the control of Expenses & - 11,41,57,000 - Property @ DSK Anandghan Pune				13/11/2019	22,34,15,000	-	Other Creditors	-	-	Yes	-	-	22,34,15,000	-	
car park 2, 7 & 13 Pune given as collete DSKDL loan from Sangali Urban Co Option Sangali Urban Co Opti		•		13/11/2019	2 29 76 000	_	Other Creditors	_		Ves	_		2 29 76 000	_	Property @ DSK Gandharva Heights, Office No 101, &
DSKDL loan from Sangali Urban Co Opt		DSK WIOLOT WITCEIS T VE ELU		15/11/2015	2,23,70,000		other creditors			163			2,23,70,000		car park 2, 7 & 13 Pune given as colleteral Security for
10 Hemanti Deepak Kulkarni 13/11/2019 25,25,93,812 - Other Creditors Yes 25,25,93,812 - Shares, Reimburesment of Expenses & - Yes 11,41,57,000 - Property @ DSK Anandghan Pune gives Security for DSKDL loan from ICICI Banl Deposit for land at fursungi on lease pl 12 D S Kulkarni and Associates 13/11/2019 59,000 - Other Creditors Yes 59,000 - For security deposit for office rent at N with interest															DSKDL loan from Sangali Urban Co Op Bank Ltd
11 DSK Global Education & Research Ltd 13/11/2019 11,41,57,000 - Other Creditors - Yes - 11,41,57,000 - Property @ DSK Anandghan Pune giver Security for DSKDL loan from ICICI Band Deposit for land at fursungi on lease pl 12 D S Kulkarni and Associates 13/11/2019 59,000 - Other Creditors - Yes - 59,000 - For security deposit for office rent at N with interest															
Research Ltd  Security for DSKDL loan from ICICI Bani Deposit for land at fursungi on lease pl  12 D S Kulkarni and Associates  13/11/2019  59,000  Other Creditors  Yes  59,000  For security deposit for office rent at N with interest	10	Hemanti Deepak Kulkarni		13/11/2019	25,25,93,812	-	Other Creditors	-	-	Yes	-	-	25,25,93,812	-	Shares, Reimburesment of Expenses & Interest
Deposit for land at fursungi on lease pl  12 D S Kulkarni and Associates 13/11/2019 59,000 - Other Creditors Yes 59,000 - For security deposit for office rent at N with interest				13/11/2019	11,41,57,000	-	Other Creditors	-	-	Yes	-	-	11,41,57,000	-	Property @ DSK Anandghan Pune given as colleteral
12 D S Kulkarni and Associates 13/11/2019 59,000 - Other Creditors Yes 59,000 - For security deposit for office rent at N with interest		Research Ltd													Security for DSKDL loan from ICICI Bank & Security
with interest															Deposit for land at fursungi on lease plus interest
with interest		D.C.Kullianni and Assa		42/44/2010	F0 000	1	Other Conditor			V			F0 000		Farmer with the self-self-self-self-self-self-self-self-
	12	D 5 Kulkarni and Associates		13/11/2019	59,000	-	Other Creditors	-	-	res	-	-	59,000	-	
13   Shirish Deepak Kulkarni   13/11/2019   40,000 - Other Creditors - Yes 40,000 - For Equity Shares	13	Shirish Deepak Kulkarni		13/11/2019	40,000	_	Other Creditors	_	_	Yes	_	_	40,000	_	For Equity Shares
13 Siminsi Deepak kukariii 13/11/2019 40,000 - Utier Creditors - 16s 40,000 - For equiry Sinites - 171,36,633 - For advances given and interest		•						-			-	-	, , , , , , , , , , , , , , , , , , ,	-	• '
15 Deepak Sakharam Kulkarni 13/11/2019 32,48,67,479 - Other Creditors Yes 32,48,67,479 - For Equity Shares					, , ,			_	-		-	-	, , ,	-	
-				_5, 11, 2015	32, .0,07,473		creators			1.23			32, 10,07,475		
16 Tanvi Shirish Kulkarni 13/11/2019 3,88,926 - Other Creditors Yes 3,88,926 - For Equity Shares	16	Tanvi Shirish Kulkarni		13/11/2019	3,88,926	-	Other Creditors	-	-	Yes	-	-	3,88,926	-	For Equity Shares